

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

STARRED QUESTION NO:427
ANSWERED ON:19.12.2002
VIOLATION OF INTERNATIONAL AIR SPACE BY PAKISTAN
RAMDAS ATHAWALE

Will the Minister of DEFENCE be pleased to state:

- (a) whether incidents of violation of international air space norms by the Pakistani military aircraft along the Indo-Pak border are increasing;
- (b) if so, the number of times these norms were violated during 2002, month-wise; and
- (c) the action initiated by Indian side upon this violation?

Answer

MINISTER OF DEFENCE (SHRI GEORGE FERNANDES)

(a) to (c): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF LOK SABHA STARRED QUESTION NO. 427 FOR 19.12.2002

There has been no increase in the incidents of violation of Indian airspace by Pakistani aircraft. A total of seven violations have occurred so far during the year 2002. Five of these were in January and two in February.

Appropriate air defence procedures in vogue were taken to tackle these violations.